## National Company Law Tribunal Allahabad Bench

CPNO. 108/ALD 2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.01.2018

NAME OF THE COMPANY: Short Dhani Ram Sharing VS. Alok Monga & Ang. SECTION OF THE COMPANIES ACT/1 & B CODE: 58 \$ 59 of the Companies Act 2013.

SI. NO. Name Designation Representation Signature

1. Drani Remskerm Fatttans

2.

## CP No.108/ALD/2017

There is no representation from the petitioner side. The PCS earlier appeared, express no instruction. Hence, the matter is pass over for consequential order in afternoon 2:30 P.M.

## LATER ON

Sh. Dhani Ram Sharma petitioner in person. The respondent is already ex-parte.

Hence, the case is fixed for final argument.

The matter to be listed on 7th February, 2018.

Date: 09/01/2018

Typed by Md. Zaid (Stenographer) H.P. Chaturvedi,

Member(Judicial)